INADR

11TH NLIU INADR

INTERNATIONAL MEDIATION TOURNAMENT, 2022

TOURNAMENT BROCHURE

#ZOOMOUT TOMEDIATE

4th - 6th NOV

ABOUT NLIU

ABOUT NATIONAL LAW INSTITUTE UNIVERSITY, BHOPAL

Since its inception in 1997, the University has grown rapidly to become one of the most prestigious and highly ranked law universities in India. Nestled in the picturesque forests of Bhopal, the capital city of Madhya Pradesh, the campus has a truly serene and photogenic aura to it.

The University aims to develop and nurture intellect in order to contribute to the national development in law and justice, and a true testament to this would be the achievements of its student and alumni. With roots all around the world in diverse fields of law, the University aspires to become one of the best legal education centers in the world.

For more details, visit : ***https://www.nliu.ac.in/***

ABOUT US

ABOUT ALTERNATIVE DISPUTE RESOLUTION CENTRE (ADRC)

ADRC has, since its inception, established itself as a frontrunner in the field of arbitration, mediation and negotiation. Owing to a strong belief in the principle of 'learning beyond the Four walls of a classroom', we work to encourage and promote student participation in the arbitration, negotiations and mediation agreements in order to develop important skills required in the real world.

We are one of the oldest ADR Committees in Asia, and have been hosting various workshops and training sessions on Mediation and Negotiation for both vocational and tournament-based operations, as well as organising the Intra College Participant's Pool cum Tournament in addition to our own newletter, The ADR Gazette. Our goal is to revamp the sphere of mediation and arbitration, both in India and abroad.

For more details : ***http://www.adrc.nliu.ac.in***

ABOUT InterNational Academy of Dispute Resolution (INADR)

The mission of the InterNational Academy of Dispute Resolution is to build, through education, world–wide recognition of the power of dispute resolution processes to peacefully resolve conflicts and promote conciliation and healing.

For more details : **https://www.inadr.org/about-us/**

ABOUT THE COMPETITION

> ASIA'S OLDEST AS WELL AS INDIA'S LARGEST MEDIATION TOURNAMENT

Since its inception in 2007, the vision of ADRC has been to disseminate knowledge relating to Alternative Dispute Resolution Mechanisms and create a platform for like minded and zealous individuals to come together to revolutionize the process of dispute settlement.

This goal became a reality in 2012 with the Cell organizing Asia's oldest as well as India's largest Mediation Tournament, the "**NLIU INADR International Law School Mediation Tournament**". With each successive year, we have witnessed participation from all National Law Schools and premier private law schools of the country besides Universities in United States, Australia and parts of Europe.

With the experience of organizing 10 successful editions of our prestigious mediation tournament, and the two editions of NLIU International Negotiation Competition, this year ADRC aims to conduct the "11th NLIU INADR International Mediation Tournament 2022" on campus. The competition aims to provide an opportunity for students to be a part of disputes akin to actual altercations witnessed by legal professionals. It further presents an opportunity to hone the requisite communication and mediation skills in addition to holding discussions with equally enthusiastic professionals and students in the field. The nuanced feedback offered by our judges with years of experience allows the participants to assess and enhance their performance. The judges, who are highly revered professionals, also bring in diverse opinions owing to their international cohort.

GENERAL DETAILS

I. FORMAT OF THE TOURNAMENT

The competition shall be in the format of a mediation competition wherein each team shall consist of 3 participants, i.e. **the Client, the Counsel, and the Mediator**. **The number of teams has been limited to 40**. The same would be **selected** on a **first-come basis**. The tournament shall have **3 Preliminary rounds and 2 Advanced Rounds (the Semi- Final and the Final)**.

Further, it shall be **mandatory** for each member of the team to play the role of the client, counsel and mediator once. The **time-limit** shall be **60 minutes for the Preliminary Rounds, and 90 minutes for the Advanced Rounds**.

II. REGISTRATION

Teams may register themselves by filling up the Registration Form. Upon confirmation of their registration, the teams will be sent a payment link to make the payment of registration fees and an accompanying form to attach the proof of payment. Registration shall be deemed to be completed only upon the receipt of confirmation of payment from NLIU ADRC.

Registration Fees

*For Indian Teams - **INR 12,000** per team*

*For Foreign Teams - **USD 150** per team*

Team Registration Form: https://forms.gle/sxWmT4xyH6pj3hx26

III. COACH

Every team may be accompanied by 1 coach. The registration fee for the coach would be INR 3000 for an Indian team and USD 30 for a foreign team. The team coach is also permitted to attend their team's mediation sessions and they shall also receive a certificate of recognition at the conclusion of the tournament.

GENERAL DETAILS

IV. AWARDS

1. **Winners**
2. **Runners-up**
3. **Top 5 Best Client**
4. **Top 5 Counsels**
5. **Top 5 Mediator**
6. **Top 5 Client and Counsel Team**
7. **Spirit of the Tournament**

V. TRAINING SESSIONS FOR JUDGES AND PARTICIPANTS

This competition will also provide an opportunity for the participants to develop the requisite negotiation and communication skills through various training sessions conducted by industry professionals from all around the globe. Basic training dealing with the functioning of the tournament shall also be incorporated for judges as well as participants.

VI. REACHING NLIU

The campus is situated at a distance of 15 kms from the Bhopal Railway Station and 13 kms from the Rani Kamlapati (Habibganj) Railway Station. The Bhopal International Airport is located 21.5 kms from the NLIU Campus. For international teams, the most convenient connecting flights can be accessed from Delhi or alternatively, Mumbai. We shall arrange for travel from these locations to the accommodation and the campus.

IMPORTANT DATES

30 SEPTEMBER 2022	Registrations Open
20 OCTOBER 2022	Last Date for Final Registration
23 OCTOBER 2022	Last Date for making payment
27 OCTOBER 2022	Release of General Information
30 OCTOBER 2022	Last Date for sending clarifications
4 NOVEMBER 2022	Opening Ceremony & Training Rounds
5 NOVEMBER 2022	Preliminary Rounds I, II and III
6 NOVEMBER 2022	Semi-Finals, Final and Valedictory Ceremony

CONTACT US

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OUR PREVIOUS COLLABORATORS

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